

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.130 of 2014 in
DFR No. 456 of 2014**

Dated : 24th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Spectrum Power Generation Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.
Ms. Ruth Elwin
Mr. Matrugupta Mishra**

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2 to R.7

ORDER

**IA No.130 of 2014
*(Appl. for condonation of delay)***

We have heard Mr. S.B. Upadhyay, the learned Senior counsel for the Appellant as well as Ms. Swapna Seshadri, the learned counsel for the Respondent.

Post the matter for Orders on **28.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js